

**Central Administrative Tribunal
Principal Bench**

O.A. No. 961/2015

New Delhi this the 19th day of March, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Gajendra Pratap Singh, Asstt. Teacher (Primary)
Ex. Id. 2013341217
Aged about 25 years,
S/o Sh. Harpal Singh
R/o A-590, Gali No.13, Mandoli Ext.,
Delhi-110093.
2. Ms. Babli, Asstt. Teacher (Primary)
Ex. Id. 2014051620
Aged about 26 years,
D/o Sh. Shri Bhagwan,
R/o A-590, Gali No.13, Mandoli Ext.
Delhi-110093
3. Kusum Tripathi, Lecturer Hindi,
Ex. ID 2014187859
Aged about 38 years
D/o Sh. Dwij Deo Tripathi
R/o H.No. D-64, Jagat Puri,
Street No.7, Mandoli Road,
Shahdara, Delhi-110093

....Applicant

(By Advocate : Sh. Lalta Prasad)

Versus
Govt. of NCT of Delhi, through

1. The Chief Secretary
5th Level, Delhi Secretariat,
I.P. Estate, New Delhi-02
2. The Secretary of Education
GNCT of Delhi,
Old Secretariat, Delhi
3. Director of Education
GNCT of Delhi,
Old Secretariat, Delhi.

....Respondents

(By Advocate: Mr. Vijay Kumar Pandita)

ORDER (ORAL)**Mr. Raj Vir Sharma, Member (J)**

Learned counsel for the applicant submitted that he wants to withdraw this O.A. He may file a fresh application, if any grievance still survives. O.A. is dismissed as withdrawn with aforementioned liberty.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

/sarita/

